

Rajesh Kumar Singh
D.H.J.S.
Director (Academics) /
Chairperson (Officiating)



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30/1/25

DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

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No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/ 539

29th January, 2025

To

1. The Ld. Principal District & Sessions Judge, New Delhi, PHC
2. The Ld. Principal District & Sessions Judge, South West, Dwarka
3. The Ld. Principal District & Sessions Judge, West, THC
4. The Ld. Principal District & Sessions Judge, South, Saket
5. The Ld. Principal District & Sessions Judge, South-East, Saket

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 3rd to 18th February, 2025.

Respected Sir/Madam,

A batch of 7 (seven) newly appointed Officers to Delhi Judicial Service (DJS) are undergoing one year Induction Training Course at the Delhi Judicial Academy. As per the approved training module of the Induction Course, the Judicial Officers (under training) are required to undergo Practical Training in the District Courts.

It is requested that the Trainee DJS Officers may kindly be attached in the District Courts w.e.f. 03rd to 18th February, 2025 as per schedule enclosed as Annexure 'A'.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge.

With regards,

Yours faithfully,

RKS
(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

Copy for information to:

The Trainee DJS Officers concerned (through email only).

29th January, 2025

01/1/2025
West

(Rajesh Kumar Singh)

PD 285 (West)
30/01/2025

Practical Training of Seven (7) newly appointed Officers of DJS (2023 Batch)
w.e.f. 03rd to 18th February, 2025

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex	Period of Attachment
1	Bhawna Rattan	Ms. Akanksha Garg	JM First Class (Mahila Court)	New Delhi	PHC	3-7 February, 2025
		Mr. Aviral Shukla	JM First Class (NI Act)	South-West	Dwarka	10-17 February, 2025
2	Rahul Katare	Ms. Neha Saini	JM First Class (Mahila Court)	South-East	Saket	3-7 February, 2025
		Mr. Gaurav Dahiya	JM First Class (NI Act)	South	Saket	10-18 February, 2025
3	Anushtha Srivastava	Ms. Chhaya Tyagi	JM First Class (Mahila Court)	South	Saket	3-7 February, 2025
		Ms. Marilyn Joanna Khakha	JM First Class (NI Act)	South-West	Dwarka	10-18 February, 2025
4	Shruti Saraswat	Ms. Archita Garg	JM First Class (Mahila Court)	South-East	Saket	3-7 February, 2025
		Mr. Abhitesh Kumar	JM First Class (NI Act)	South-East	Saket	10-18 February, 2025
5	Nirmala Singh	Ms. Shikha Chahal	JM First Class (Mahila Court)	South	Saket	3-7 February, 2025
		Mr. Rishabh Tanwar	JM First Class (NI Act)	West	THC	10-18 February, 2025
6	Disha Langan	Ms. Anam Rais Khan	JM First Class (Mahila Court)	South-East	Saket	3-7 February, 2025
		Mr. Anurag Chhabra	JM First Class (NI Act)	New Delhi	PHC	10-18 February, 2025
7	Amit Kumar	Ms. Shivli Talwar	JM First Class (Mahila Court)	West	THC	3-7 February, 2025
		Ms. Neha Sharma	JM First Class (NI Act)	New Delhi	PHC	10-18 February, 2025

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 3742-3748 /JOTP/Gaz./PDJ West/2025 Dated, Delhi the 01/2/25

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
3. For uploading on LAYERS.
4. For uploading on centralized website through LAYERS.

Hemani 1/2/25

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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